

30/100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

✓ (DESTRUCTION OF RECORD RULES, 1990)

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R.A/C.P No.....  
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SECTION OFFICER (Judl.)

FORM NO. 4

( See Rule 42 )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :::: GUWAHATI.

ORDER SHEET

APPLICATION NO. 295 OF 2001

APPLICANT (s) Dr. Kachrut & Ors.

RESPONDENT (s) CCOI 2008

ADVOCATE FOR APPLICANT(s) Mr. S.R. Sen, MS P.D. Bujarbarua

ADVOCATE FOR RESPONDENT(s) Mr. A.K. Phukan & D. Maramba

| Notes of the Registry   | dated  | Order of the Tribunal   |
|---|--------|---|
| <p>Mr. application is in form but not in proper moderation<br/>Petition is filed at C.R.O. vide<br/>M.P. No. .... C.P.<br/>for Rs. 50/- deposited vide<br/>I.P.O./BD No. <u>014666</u><br/>Dated..... <u>01.08.2001</u></p> <p><i>Revised 3(1)(a)<br/>Copies m/s<br/>3/8/01</i></p> <p><i>Requisites not received</i></p> <p><i>14/8/01</i></p> <p><i>16/8/01 Pl. Comply and<br/>dated 3.9.01</i></p> | 7.8.01 | <p>Heard Mr. A.K. Phukan, learned Sr. counsel for the applicant.</p> <p>Issue notice to show cause as to why the application shall not be admitted. Returnable by three weeks.</p> <p>List on 3/9/01 for admission.</p> <p><i>I C Usha</i> <i>h</i><br/>Member Vice-Chairman</p> <p>Mrs. P.D. Bujarbarua appearing on behalf of the applicant state that a revised D.A. has been filed to day correcting the name of the applicant from Dr. K.L. Kachrut to Dr. R.K. Kachrut and also adding the name of Dr. K.M. Bujarbarua as 59 no. applicant. Amendment to application is accepted.</p> <p>None is present for the respondents.</p> <p>List on 18/9/01 for admission.</p> <p><i>I C Usha</i><br/>Member</p> |
| <p>Stamps Received Notice Preferred and Sent to D/s for issuing the Respondent No 1 to 4 by Regd/AD<br/>Vide D/No <u>3024/15/97/01</u><br/><u>14/8/01</u></p>   | 3.9.01 |   |
| <p><i>16/8/01 Pl. Comply and<br/>dated 3.9.01</i></p>   | mb     |   |

18.9.01 List the matter on 24.9.01 to obtain necessary instructions.

ICU Shar  
Member

Vice-Chairman

mb

24.9.01 Prayer has been made on behalf of the Mr. S. R. Sen for adjournment. The case is adjourned. List on 26/9/01 for admission.

ICU Shar  
Member

Vice-Chairman

mb

26.9.01 The applicants are three in number. The applicant no. 3 Dr. N.D.Verma is presently working as a Director at Indian Council of Agricultural Research complex, Barapani. The applicant No. 44 Dr. M.K.Bhattacharyya, is working as a Director, NIRJAFT (ICAR) Dirang, Arunachal Pradesh and the applicant No. 59 Dr. Dr. K.M. Bujarbaruah is working as Director, ICAR, Nagaland.

This application is directed against the inaction of the respondents in not granting the higher scale of Rs.18,400-22,400 as recommended by the Chadha Committee and also by the Members of the Governing Body held on 18.11.1999 in the following circumstances.

The applicants are serving under the ICAR - a scientific organisation involved in Agricultural Research and Education having two organised services in the scientific category. The applicants belong to the Research Management Position (For short RMP). It is asserted that duties and responsibilities of RMP's are higher than that of the duties reposed on the Scientists, Principal Scientists. Upto 1986 the pay scale of the category of staff of RMP's was different from other scientific staff. The 4th Central Pay

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26.9.01 Commission had redesignated the Scientific cadrees and merged the scale of RMP's . The member of the RMPs represented to the higher authority citing the incongruities before the President of the ICAR. The then President of ICAR who also happened to be the Minister for Agriculture sent a D.O. letter to the Ministry of Finance to provide the pay scale to the Director, Assistant Director General at the Council's Headquarters, Project Director and Joint Director of the National National Institute to provide the pay scale that was given to other scientific organisations like CSIR, ICFRE etc. In response to the said letter the Finance Minister by his communication dated 24.11.1995 suggested that the ICAR may await the recommendations of the UGC Pay Committee which was appointed for reviewing the pay of the University teachers. Consequently a committee under the Chairmanship of Dr. K.L. Chadha was constituted to look into the anomalies of 4th Pay Commission and also recommended 5th Pay commission scales for the ICAR scietists. The committee after an in depth enquiry submitted its report with the following recommendation :

The committee has noted with concern that such an important issue of merger of Research Management Positions with scientific cadre which has damaged the fabric of ICAR Research Management system has not been resolved so far despite conscious eforts. The Committee is concerned that it is high time that this is rectified and the ongoing concept of RMP as approved by the Cabinet is

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26.9.01

restored. The Committee, therefore, recommends that the Directors of Institutes/NRCs and PDs, ADGs, Joint Directors of National Institutes (Deemed University) and NAARM, may be placed in the pre-revised scale of Rs.5900-7300 as on December 1, 1995 on notional basis and be given its replacement scale of Rs. 18,400-22,400 w.e.f. January 1,1996."

The Committee also made its recommendation that the pay scale Rs. 18,400-22,400 be given to the Assistant Director Generals/Directors/Project Directors/Joint Directors of Deemed Universities and NARRM. A representation dated 15.7.1999 was also submitted before the concerned authority claiming pay scale of Rs.18,00-22,400 for the RMP's. The Indian Council of Agricultural Research also submitted its proposal for giving the scale of Rs. 18,400-22,400 to the RMP's. Failing to get appropriate remedy from the authority the applicants now knocked the door of the Tribunal.

We have heard Mr. S.R.Sen, learned Sr. Counsel for the applicant assisted by Mr. D. Mazumdar, Mr. P.D.Bejarbarua and also Mr. B.C. Pathak, learned Addl. C.G.S.C. appearing on behalf of the respondents.

On hearing the counsel for the parties and after going through the material on record we are of the opinion that the matter deserves full consideration by the appropriate authority on assessing all aspects of the matter. The representations for allaying the grievances are pending. We feel the matter should not brook delay. In our opinion, ends of justice will be met if the applicants are directed to submit

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26.9.01 fresh representation individually before the Secretary within three weeks from today narrating all the facts. If such representation are made before the respondents the respondent no. 1 shall take appropriate decision on the matter within three months thereafter. Needless to state that respondents shall also consider the other representations already presented by some like officers before the authority and shall take appropriate decision on the matter within the time specified.

With the above observations the application stands disposed of. There shall, however be no order as to costs.

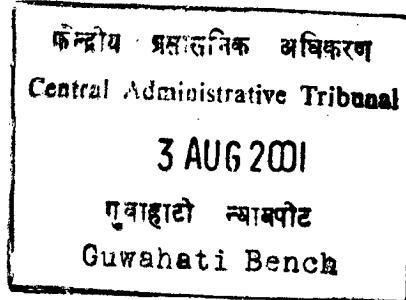
*K C Sharma*

Member

*L*

Vice-Chairman

trd



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O. A. NO. 295 OF 2001

Dr.K.L.Kachru  
and others

R.P. Kachru

=VERSUS=

Union of India & others

Details of the application

Particulars of the application

(i) Name of the applicants

(ii) Father's name

(iii) Age

(iv) Designation

(v) Office Address

as follows :-

- (1) Dr.K.L.Kachru,  
Assistant Director General  
Indian Council of Agricultural Research  
Krishi Bhawan, New Delhi-1.
- (2) Dr.B.N.Singh,  
Assistant Director General,  
I.C.A.R. Krishi Bhawan,  
New Delhi - 1.
- (3) Dr.J.Tikku  
Assistant Director General,  
I.C.A.R., Krishi Bhawan, New Delhi-1.
- (4) Dr.Arun Varma,  
Assistant Director General,  
I.C.A.R., Krishi Bhawan, New Delhi-1.

फेन्टीय प्रशासनिक बिधिवक्ता  
Central Administrative Tribunal

- : 2 : -

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गुरुहाटे न्यायपोर

|                         |  |
|-------------------------|--|
| 5. Dr.Mruthyunjaya,     | Director, Guwahati Bench<br>NCAP(ICAR), PB No.11305,<br>Library Avenue, PUSA,<br>New Delhi-110 012 |
| 6. Dr.S.M.Ilyas         | Director, CIPHET(ICAR), PAK Campus,<br>Ludhiana - 141 004.   |
| 7. Dr.S.Balaravi        | Asstt.Director General(IPR), ICAR,<br>Krishi Bhawan, New Delhi-110 001.                            |
| 8. Dr.K.Dwadasan        | Director, CIFT(ICAR), Cochin-29,<br>Kerala.  |
| 9. Dr.M.S.Sahani        | Director, NRCC(ICAR), Bikaner,<br>Rajasthan.   |
| 10. Dr.Masood Ali       | Director, IIPR(ICAR), Kanpur,<br>Uttar Pradesh.  |
| 11. Dr.S.Sreenivasan    | Director, CIRCOT (ICAR), Mumbai.   |
| 12. Dr.N.S.L.Srivastava | Asstt.Director General(Engg),<br>ICAR, Krishi Bhawan, New Delhi-110001.                            |
| 13. Dr.S.D.Sharma       | Director, IASRI(ICAR), Risa, Or Delhi-11001  |
| 14. Dr.C.D.Mayee        | Director, CICR(ICAR), Nagpur, Maharashtra.   |
| 15. Dr. H.N.Verma       | Director, WTCFR(ICAR), Bhubanswar, Orissa.   |
| 16. Dr.G.R.M.Rao        | Director, CISA(ICAR), Chennai,   |
| 17. Dr.S.Nagarajan      | Director, DWR, Karnal, Haryana.  |
| 18. Dr.O.P.Dubey        | Asstt.Director General(PP), ICAR, Krishi<br>Bhawan, New Delhi-110 001.                             |
| 19. Dr.Y.R.Sarma        | Director, IISR(ICAR), Calicut.   |
| 20. Dr.H.N.Shahi        | Director, IISR(ICAR) Lucknow.  |
| 21. Dr.K.C.Jain         | Asstt.Director General(CC), ICAR,<br>New Delhi-110 001.  |
| 22. Dr.J.L.Tikku        | Asstt.Director General(P&P), ICAR,<br>New Delhi-110 001.   |
| 23. Dr.R.N.Pal          | Asstt.Director General(PC), ICAR,<br>New Delhi - 110 001.  |
| 24. Dr.B.S.Dhillon      | Director, NB PGR(ICAR) Pusa, New Delhi-11001   |
| 25. Dr.O.P.Wijay        | Director, OrRC-SS(ICAR), Ajmeer, Rajasthan.  |
| 26. Dr.K.B.Solanki      | Director, NRC-A(ICAR), Jhansi, Uttar Pradesh   |
| 27. Dr.S.K.Dwivedi      | Director, NRC-E(ICAR), Hissar, Haryana.  |
| 28. Dr.Ratap Narain     | Director, CAZRI(ICAR), Jodhpur, Rajasthan.   |
| 29. Dr.M.J.Modayil      | Director, CMFRI(ICAR), Wchin, Kerala.  |
| 30. Dr.R.C.Maheswari    | Asstt.Director General(CSC), ICAR,<br>New Delhi-110 001.   |
| 31. Dr.A.K.Ghosh        | Director, CIFRI, Barrackpore, West Bengal.   |
| 32. Dr.M.Rajasekhar     | Project Director, ADMAS, Bangalore.  |
| 33. Dr.N.D.Verma        | Director, ICAR Complex, Barapani, Meghalaya.   |
| 34. Dr.H.P.Singh,       | Director, CRIDA(ICAR), Hyderabad.  |
| 35. Dr.S.N.Saha         | Jt.Director, NAARM, Hyderabad.   |
| 36. Dr.S.C.Chopra,      | Asstt.Director General(APB), ICAR,<br>New Delhi-1.   |
| 37. Dr.B.Mishra         | Project Director, DRR, Hyderabad.  |
| 38. Dr.A. Bandopadhyaya | Director, NPC-G, Junagarh.   |

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39. Dr.V.Rajagopal Director, CPCRI, Kasargod, Kerala.  
40. Dr.B.U.Khan, Director, CSWRI, Avikanagar, Rajasthan.  
41. Dr.Sushil Kumar, ADG (LPT), ICAR, New Delhi-01.  
42. Dr.B.R.Sharma, ADG (JWM), ICAR, New Delhi-110 001.  
43. Dr.S.K.Bhattacharyya Director, NIRJAFT (ICAR), Kolkata.  
✓ 44. Dr.M.K.Bhattacharyya Director, NRI-Y (ICAR), DIRANG, Arunachal Pradesh.  
45. Dr.Parmatama Singh Jt. Director (Edn), IVRI, Izatnagar, U.P.  
46. Dr.N.N.Pathak Director, CIRB (ICAR), Hissar, Haryana.  
47. Dr.S.R.Singh, Director, ICAR Complex, Patna, Bihar.  
48. Dr.B.N.Choudhury ADG (AE), ICAR, Pusa, New Delhi-12.  
49. Dr.D.M.HEGDE Project Director, DVR (ICAR), Hyderabad.  
50. Dr.A.A.Sofi Director, CITH, Srinagar, Jammu & Kashmir.  
51. Mr.K.D.Singh, Director, CTRI (ICAR), Rajamundry, Andhra Pradesh.  
52. Dr.H.K.Pradhan, Director, HSADL (ICAR), Bhopal, Madhya Pradesh.  
53. Dr.R.P.Sharma, Project Director, PDP (ICAR), Hyderabad.  
54. Dr.G.Singh Director, CIAE (ICAR), Bhopal, Madhya Pradesh.  
55. Dr.D.G.Dhandar Director, NPC - Oil Palm, Andhra Pradesh.  
56. Dr.Ahluwat Director, CARI (ICAR), A & Nabor Island.  
57. Dr.Rajvir Singh, Director, CARI (ICAR) Izatnagar, U.P.  
58. Dr.R.C.Upadhyaya Director, NRC-O (ICAR), Gangtok, Sikkim.

✓ 59 - Dr. K. M. Bijalbawal

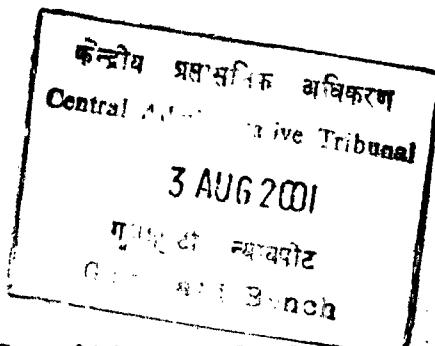
(vi) Address of service of Notice - As above.

Respondents with Address :

1. Union of India,  
Ministry of Agriculture,  
Krishi Bhawan,  
New Delhi-110 001
2. Secretary,  
Department of Agricultural Research and  
Education (DARE),  
Government of India  
And  
Director General,  
Indian Council of Agricultural  
Research, Krishi Bhawan,  
New Delhi - 110 001.
3. Secretary, I.C.A.R. And  
Additional Secretary, D.A.R.E  
Government of India,  
Krishi Bhawan,  
New Delhi- 110 001.
4. Indian Council of Agricultural  
Research Complex for NEH Region,  
Barapani, Shillong.

1. Particulars of the  
Order against which  
the application is  
made.

// The application is made against non  
granting of higher pay scale of  
Rs.18,400 - 22,400/- to the Petitioners,  
which scale has been recommended.



by the Chadha Committee and also by the Members of the ICAR Society in 182nd meeting of the Governing Body held on 18.11.99, thereby negating the legal position - "Equal pay for equal work".

Failure to take any action on the Representation dated 15.7.99 of the Petitioner claiming for granting the higher pay scale.

**2. Jurisdiction of the Tribunal:**

The applicants declare that the Respondents have centres through out the country, having one of its Institute at Barapani, Meghalaya, for the North-Eastern Region with the jurisdiction of this Hon'ble Tribunal.

**3. Limitation**

That the applicants herein had filed the Representation on 15.7.99 and as they were given the assurance verbally that their matter is under active consideration and in view of the Order F.No.1(150)/99-Per IV Dated 6.9.2000, passed by the Respondent, this application is well within the Limitation.

**4. Facts of the case :**

4.1 That the Indian Council of Agricultural Research (ICAR) is a registered Society registered under the Society's Registration Act. It is an autonomous Body governed, mutatis mutandis, by the Government of India Rules and Regulations.

4.2 That the main functions of ICAR are to Conduct, Co-ordinate, Plan and execute agricultural research education and extension in the country through a network of Institution spread over the country.

The President of the Society is the Union Minister of Agriculture. The Head of the Office is the Director General who is also the ex-officio Secretary to the Govt. of India, Department of Agricultural Research and Education. The D.G. is

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गृहीत दो अधिकारी  
G. J. R. I. B. Branch

The D.G. is assisted by 8 Deputy Director General and Assistant Director General besides the Secretary, ICAR, who is a Senior IAS Officer. ICAR has a governing Body consisting of Senior Officials from Government of India. It also has different regional Committees for each region of the country. I.C.A.R. has around 80 research Institutes, 8 Project Directorate, 8 Zonal Co-ordinating Units besides All India Co-ordinated Research Projects and Network Programme throughout the country with a total Scientific and Teaching Manpower of around 30,000 strong personnel.

4.3 That the ICAR which is a Scientific Organisation involved in Agricultural Research and Education, there are two Organised Services in the Scientific category, one is the Agricultural Research Service (ARS) consisting of Scientists, Senior Scientists, Principal Scientist, and other equivalent grades, and the other is the Research Management Position (RMP) comprising of Deputy Director General (DDGS), Assistant Directors General (ADGs) Directors, Project Directors and Joint Directors of National Institutes and National Academy of Agricultural Research Management (NAARM).

The RMPs are kept outside the ARS and are filled on tenurual basis for a five years period. For each post - appropriate qualifications and duties have been prescribed for filling up through open advertisement on All India basis through Agricultural Scientists Recruitment Board (ASRB).

4.4 That the RMPs, which are above the peak cadre of Principal Scientist in Scientific line, have much higher responsibilities, duties than the Principal Scientist. The duties, responsibilities and functions of these different RMP - posts are as follows -

(I) Assistant Director General - These posts are in the Head Quarter at Delhi. They assist the council in formulating Policy Guidelines and Strategies to plan, implement and monitor agricultural Research/education and extension Programmes.

(II) Directors of ICAR Institutes located throughout the country. The Director and to develop new based mandate, location specific research projects and to implement the policies through the Scientists upto the level of Principal Scientist, who assist the Director in research, education and extension activities. Besides the Directors are to manage the Institutions through

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through effective administration including finance. The  
Scientists and other staff are ~~now~~ answerable to the  
Directors.

(III) Project Directors - Similar activities as above but they are responsible for a specific project activities in the Institute.

(IV) Joint Directors of Deemed to be Universities -  
ICAR has 4 deemed Universities viz. IARI (Indian Agricultural Research Institute), New Delhi, IVRI (Indian Veterinary Research Institute), Bareilly, NDRI (National Dairy Research Institute) Karnal, and CIFE (Central Institute of Fisheries Education) Bombay. The Directors of these Institutes are also the Vice Chancellors of the University and their rank is similarly to the rank of Deputy Director General of ICAR, who are in fixed pay group. The Joint Directors of these 4 Institutes are therefore equivalent to the Directors of other Institutes.

(v) Joint Director NAARM - The Directors of this Institute also enjoys the status of Deputy Director General - hence the Joint Director is equivalent to the Director of other Institute.

4.5 That upto 1-1-86, pay scale of all these category of staff (RMPS) was different from the other Scientific Staff. Even the designation of Scientists were different as indicated below :-

| Sl.No. | Designation                                 | Pay scale   | Duties   |
|--------|---|-------------|--|
| 1.     | Scientist - S <sub>1</sub><br>(Entry Point) | 700 - 1300  | Research   |
| 2.     | Scientist - S <sub>2</sub>                  | 1100 - 1600 | ...DO...   |
| 3.     | Scientist - S <sub>3</sub>                  | 1500 - 2000 | ...DO...   |
|        |   |             | (Also becomes Head of the Division. However, there may be other S <sub>3</sub> Scientists in the Sub-Div.) |
| 4.     | Scientist S <sub>4</sub>                    | 1800 - 2250 | Director of the Institute and ADGs.  |
| 5.     | Scientist S <sub>5</sub>                    | 2000 - 2500 | ....DO....   |
| 6.     | Scientist S <sub>6</sub>                    | 2500 - 3000 | Deputy Director General Vice Chancellor of Agriculture University  |
| 7.     | Scientist S <sub>8</sub>                    | Fixed       | Director General.  |

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4.6 That the 5th Pay Commission had redesignated the Scientific Cadres and merged the Scale of RMPs (Director and above i.e. S<sub>4</sub> and S<sub>5</sub>) in the following Cadre :

Table 2

| Sl.No. | Designation                              | Pay Scale   |
|--------|--|-------------|
| 1.     | Scientist                                | 2200 - 3000 |
| 2.     | Scientist Selection Grade                | 3000 - 4500 |
| 3.     | Senior Scientist                         | 3700 - 5700 |
| 4.     | Principal Scientist                      | 4500 - 7300 |
| 5.     | Deputy Director General/<br>V.C. (Fixed) | 7300/=      |

4.7 That as would be evident from the above two tables, Grade 4 and 5 in Table 1 were merges with Grade 3 thereby abolishing Scientist S<sub>4</sub> and S<sub>5</sub> grades i.e. the Grades of Directors/ADGS. They also made an additional Grade between Grade 1 and 3 of Table 1 and this Grade was redesignated as Scientist Selection Grade ( as in Table 2 ). The Grade seniority of ADG's and Directors were thus hampered.

4.8 That being aggrieved the ADGs and the Directors then represented their case to the President of ICAR, who is the Union Agriculture Minister to review the pay structure and suggested to consider a scale of Rs.5900 - 7300/= i.e. between the scale of Principal Scientist and Deputy Director General for them. The then Union Minister of Agriculture - Dr.Balaram Jakhar had then written to the then Finance Minister Dr.Manmohan Singh to consider a scale of Rs.5900 - 7300/= for the ADGs and the Directors. The Finance Minister vide his D.O. Letter No.34/E-III-95 dated 24/27 Nov 1995 replied to the Agriculture Minister saying - "I am informed that the ICAR has adapted UGC Scales of pay for its Scientists. I am also told that the UGC have approved a Pay Commission for reviewing the pay structure of University teachers. I would, therefore, suggest that the ICAR may await the recommendation of the UGC Pay Committee". This indicate that the then Finance Minister was favourable to the proposal of granting a higher scale to the ADGs and Director of ICAR.

Central Commission for  
Agriculture and  
Tribunal  
अधिकारी  
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प्रधान  
कानूनी विभाग  
कानूनी विभाग

4.9 That on the persistent request of the ADG's and Directors, the then Hon'ble Minister of Agriculture and President of I.C.A.R. in 1996 - appointed a Committee under the Chairmanship of Dr.K.L.Chadha to look into the anomalies of 4th Pay Commission and also recommended 5th Pay Commission Scale for ICAR Scientist. The Committee after going through all the anomalies of 4th Pay Commission report and considering the duties and responsibilities of the RMP Category had recommended that -

"The Committee has noted with concern that such an important issue of merger of RMP with Scientific Cadre which has damaged the fabric of ICAR Research Management System has not been ~~xxx~~ resolved so far despite conscious efforts. The Committee is concerned that it is high time that this is rectified and the ongoing concept of RMP as approved by the Cabinet is restored. The Committee therefore recommended that the Directors of Institute/NRCs, PDs, ADGs, Joint Director of National Institute (Deemed Universities) and NAARM, may be placed in the pre-revised pay scale of Rs.5900 - 7300 as on 31-12-95 on notional basis and be given its replacement scale of Rs.18,400 - 22,400 w.e.f. 1.1.1996" ]

A copy of the Chadha Committee Report is annexed herewith as Annexure I.

4.10 The 5th Pay Commission, however, has given the following pay scale to ICAR Scientist :

| Sl.No. | Designation         | Equivalent Post     | Pay Scale       |
|--------|---------------------|---------------------|-----------------|
| 1.     | Scientist           | Lecturer            | 8,000 - 12,000  |
| 2.     | Scientist Sr.Scale  | Lecturer Sr.Scale   | 10,000 - 15,200 |
| 3.     | Sr. Scientist       | Associate Professor | 12,000 - 18,300 |
| 4.     | Principal Scientist | Professor           | 16,400 - 22,400 |
| 5.     | Pro-Vice Chancellor | Pro-Vice Chancellor | 18,400 - 22,400 |
| 6.     | Vice Chancellor/    | Deputy DG (Fixed)   | 25,000/=        |

4.11 That as would be seen from the above in the University pattern, there is a scale between Professor and Vice Chancellor i.e. the post of Pro Vice Chancellor, which is Rs.18,400 - 22,400. This scale as per 4th Pay Commission was Rs.5900 - 7300/= the scale ICAR Directors and ADGs were asking for.

केन्द्रीय शैक्षणिक विधिकरण  
Central Board of Legal Studies  
3 AUG 2001  
गुरुवार  
Wednesday

4.12 That it may be submitted that ~~the~~ as the duties and responsibilities of RMP viz ADGS, Directors, Project Directors etc. are much higher than that of Principal Scientist and in view of the facts stated above, it is logical that keeping the concept of 'more work more pay' the RMPs be given a scale higher than the Principal Scientist. The fact that the duties and responsibilities of the RMP are higher than that of Principal Scientist has also been admitted by the Indian Council of Agricultural Research vide Office Order No.F.No.8-3/99-Per IV dated 18.7.2001.

Copy of the Order dated 18.7.2001 is annexed herewith as Annexure II.

4.13 That the ADGs, Directors, Project Directors, Joint Directors of deemed Universities and NAARM again filed a Representation to the Hon'ble Union Agriculture Minister and Prime Minister of India on 15.7.99 claiming the pay scale of Rs.18400 - 22,400/-.

Copy of the Representation is annexed herewith as Annexure III.

4.14 That though the Petitioners have been given verbal assurance by the competent authorities that the matter is under active consideration and there is a hope of getting the pay scale of Rs.18400 - 22,400/- but till date no effective Order has been issued.

The Respondent ICAR on 6.9.2000 vide F.No. 1 (15)/99-Per IV Dated 6.9.2000 had expressed that the Council feels that the RMPS (Other than DDGS) should be given the scale of Rs.18,400 - 22,400 and its denial is not in the overall interest of the Organisation.

A copy of the Order No.F.No.1(15)/99 Per IV dated 6.9.2000 is annexed herewith as Annexure IV

5. GROUND FOR RELIEF WITH LEGAL PROVISION :

5.1 That it is submitted that as brought out in the foregoing paras that it is an admitted position that the duties, responsibilities of RMP are much higher than the Principal Scientists and in view of the corresponding pay structure of the Universities, the RMPs are entitled to pay scale at par with the Pro-Vice Chancellor of the Universities.

कानूनी विभाग  
न्यायिक विवरण  
Law Commission  
3 AUG 2001  
संख्या 4712

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5.2 The RMPs are entitled to the higher pay scale at par with Pro Vice Chancellor for the following reason also :-

(a) To become a Director of ICAR Institute and the ADG of Head Quarter including the Jt. Directors of Deemed Universities, the essential qualification is that the Candidate has to possess 5 years experience as Principal Scientists. Moreover, they have to go through an All India Selection Process. A sample copy of advertisement for such posts is enclosed herewith as Annexure V.

(b) Several Principal Scientists in an Institute work under the control of the Director of the Institute and the Directors also write their Confidential Report. Similarly, the Assistant Directors Generals oversee the activities of the Institute and he is also the member of Institute Management Committee.

(c) While the Principal Scientist is responsible only for his research project and informing the outcome to the Director, the Director has to provide each of the Principal Scientist with work direction, facilities etc. The Director can also recommend initiation of enquiry, disciplinary proceedings etc. against all Scientists including the Principal Scientist.

(d) The Director is responsible for the overall growth and development of the Institute besides arranging finance etc. for the Institute through Planning Commission.

(e) Due to similar scale with the PS, the Directors and ADGs who have to do 100 times more work than them, have been deprived of their claim of a higher scale.

5.3 That it is a settled position of law by judicial pronouncement that there should be 'equal pay for equal work' and not 'equal pay for unequal work'.

As it is an admitted fact that the duties and responsibilities of RMPs, mode of recruitment cannot be compared with that of Principal Scientist and a higher pay scale for RMPs has also been recommended by the Chadha Committee and the same view is expressed by the Indian Council of Agriculture Research - non granting of the recommended higher scale to the RMPs and giving them the same pay scale with Principal Scientist is highly discriminatory and against the underlying principle and spirit of the legally settled principle "equal pay for equal work". The RMPs is not comparable

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comparable with the post of Principal Scientist either from the point of view of duties and responsibilities or mode of recruitment.

5.4 That it is also submitted that the RMPs were getting a different higher pay scale than the Scientific Cadre post all along. As such, merging their pay scale of RMPs with Principal Scientist is highly discriminatory.

5.5 That keeping in view the mode of recruitment, the higher duties and responsibilities of RMP, the recommendation and observation of the Chadha Committee, as well as of the Council and as per the established legal position, it is necessary that the RMPs be given the pay scale of Rs.18,400 - 22,400/= at par with the Pro-Vice Chancellor of the Universities.

6. Details of the Remedies exhausted :

The applicants filed Representation dated 15.7.99 to the Hon'ble Union Agriculture Minister and Prime Minister of India and President, ICAR (Annexure III).

7. Matter filed in any other Court :

No case, application has been filed in any other Court.

8. Relief Sought :

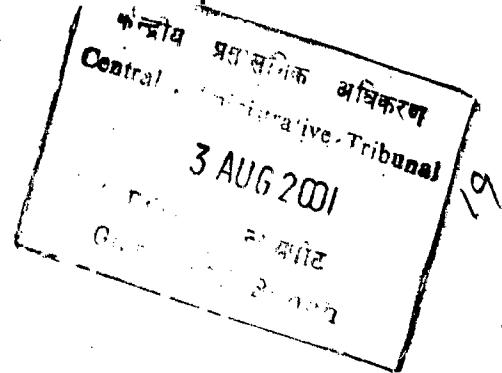
It is prayed that the Hon'ble CAT be pleased to pass necessary Order/direction for granting the pay scale of Rs.18,400 - 22,400/= to the RMPs namely Assistant Director Generals/ Directors/ Project Directors/ Joint Directors of Deemed Universities and NAARM. *as of 1.1.96* *B21*

8.1. The applicant pray for permission to merge this application jointly in a single application under section 4(5)(a) of the Central Administrative Tribunal Procedure Rules 1985 as the relief sought for in this application by the applicants are common, therefore they pray for granting leave to approach the the Hon'ble Tribunal by this common application.

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consider 12/1

- : 12 : -



9. Interim Relief :

10. Particulars of the Postal Order

Postal Order No. D/D No 014666

Date : 1/8/01

Issued From : FEDERAL BANK LTD, SHILLONG

Payable at : GUWAHATI

11. List of Enclosures :

1. Annexure I - Report of Chadha Committee.
2. Annexure II -Order No.F.No.8-3/99-Per IV Dt.18.7.2001
3. Annexure III - Representation dated 15.7.99.
4. Annexure IV - Order F.No.1(15)/99-Per IV,Dtd.6.9.2000.
5. Annexure V - Authorisation letter.

Humble Petitioner.

VERIFICATION

I, Dr. Kamal Malla Bujarbaruah, Son of  
(L) A.M. Bujarbaruah, aged about 49 years, working as  
Director National Research Centre, Mithi, ICAR  
Nagaland, one of the Petitioners in this application,  
do hereby solemnly verify that :

1. I have been authorised by the other applicants to sign this application.
2. That the statements made in Paras 1 to 4 of this application are true to the best of my knowledge and belief, which are also matter of record and those in Paras 5 to 8 are my humble submission before the Court and I sign on this 29<sup>th</sup> Day of July, 2001.

Dr. M. Bujar

DEPONENT

Report  
 of the Committee  
 on  
**PAY PACKAGE FOR  
 AGRICULTURAL SCIENTISTS  
 AND  
 TEACHERS OF ICAR AND SAUs**

Appointed by the  
 Agriculture Minister and  
 President, ICAR

Chairman  
 Dr. K.L. Chadha  
 ICAR National Professor (Hort.)



INDIAN COUNCIL OF AGRICULTURAL RESEARCH  
 NEW DELHI

NOVEMBER 30, 1998

INDIAN AGRICULTURAL RESEARCH INSTITUTE  
NEW DELHI-110 012 (INDIA)

Prof. K.L. Chadha  
Ph.D., D.Sc.  
ICAR National Professor (Horticulture)  
Division of Fruits and Horticultural Technology

To

Union Minister of Agriculture and President  
Indian Council of Agricultural Research  
New Delhi

Dear Sir,

I have great pleasure in submitting the Report of the Pay Revision Committee for Agricultural Scientists/Teachers of the Indian Council of Agricultural Research and the State Agricultural Universities.

2. Immediately after the report of the Committee to Review the Pay Scales of Universities and College Teachers was received, I was assigned the task of heading the present Committee by the then Hon'ble Agriculture Minister and President, ICAR. Having regard to the terms of reference, the Committee deliberated at length on the issues involved and held consultations with a large section of the scientific community involved in agriculture, animal sciences, fisheries and allied sciences, research and agricultural education, through correspondence and meetings as described in the report. The Committee had also the benefit of interaction with the eminent scientists in the ICAR system and agricultural universities. Although the Committee did considerable home work, the report could not be submitted as the recommendations of the Committee were required to be harmonised with the final decision of Govt. of India on the pay scales and service conditions of university teachers, which was announced only on Nov. 6, 1998.

3. In view of the fact that agricultural services in ICAR and SAUs are quite distinct to those of traditional universities, it was very difficult for the Committee to recommend pay scales and service conditions for scientists in National Agricultural Research System within the overall framework of the MHRD pay scales and service conditions for university and college teachers.

4. From the analysis given in the report, distinctness is apparent in terms of higher qualifications prescribed for recruitment of scientists, diverse functions like policy planning, administration, research, extension, teaching etc., commitment to research leading to product/technology in rural and remote areas. Besides, the system comprises scientists/teachers from diverse areas like agriculture, veterinary, engineering, bio-technology, system analysis etc.

(iii)

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5. In spite of this, the committee has by and large confined itself to recommend pay scales and services within the framework of UGC pay scales. However, in the interest of keeping the system vibrant and in view of the changing national and global environment in the area of science and technology, the committee has made some deviations from UGC system as follows:

- (i) Revival of Research Management Positions approved by the Cabinet in the scale of Rs 18400-22400 which suffered a major setback after the adoption of UGC pay package in 1986.
- (ii) Flexible complementing system almost at par with UGC with the exception that scientists/teachers will reach the maximum pay scale of Rs 22000-24500 via the scale of Rs 18400-22400.
- (iii) Provision for non-consultancy allowance in order to discourage the scientists spending their time for private consultancy.
- (iv) Recommendation for removal of stagnation of scientists in various grades.

6. The above mentioned recommendations, if approved, will go a long way in removing discontentment among the scientific community which, in turn, will result in improved agriculture production. I hope the Govt. of India will give due consideration and accept the recommendations made by the Committee *in toto*. I also hope and trust that scientists/teachers will also rise to the occasion to meet the future challenges in changing global scenario and do their duty as an integral part of the Society.

With best regards,

Yours sincerely,

K.L. Chadha  
Chairman

Date: November 30, 1998.

## LETTER OF PRESENTATION

We have great pleasure in presenting the report of the Committee on the revision of pay scales and service conditions of the Scientists/Teachers in the Indian Council of Agricultural Research and Central/State Agricultural Universities. We place on record our appreciation for the cooperation and support extended to us by the Indian Council of Agricultural Research and Agricultural Universities in the discharge of our responsibility.



(K.L. Chadha)  
National Professor  
& Chairman



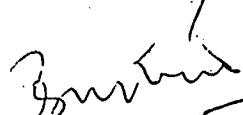
(Mangla Rai)  
DDG (CS) &  
Member



(S.L. Mehta)  
DDG (Edu.) &  
Member



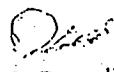
(K. Pradhan)  
VCRAU &  
Member



(B.K. Chauhan)  
Secretary, ICAR &  
Member



(Rakesh)  
FA, DARE &  
Member



(G. Prasad)  
Director (P) &  
Member Secy.

## PRESENTATION TO RASTOGI COMMITTEE

1.18 The ICAR presented its case on issues concerning pay scales and service conditions including anomalies resulting from the implementation of UGC pay scales, corresponding to the IV Pay Commission to the Rastogi committee constituted by UGC (Office Memo. No. 3-194(PS) dated 24th August, 1994). The committee considered the ICAR presentation and observed in its report (para 6.4.8 page 112), as follows:

"Representations have been received from organisations such as Indian Council of Agricultural Research and State Agricultural Universities which have adopted the UGC scales of pay in respect of their staff. Since in our deliberations and recommendations, we have generally taken note of universities coming under the purview of UGC, as per our terms of reference and not other institutions which have adopted these scales of pay, it is only logical that these organizations are given sufficient flexibility by the Central / State Governments at the time of change over to the new scales of pay, subject, of course, to their keeping within the broad framework of the recommendations of this Committee as well as the Central Pay Commission".

### CONSTITUTION OF COMMITTEE BY ICAR

1.19 In view of the above observations of the Rastogi Committee and the uniqueness and size of the system, the Union Minister of Agriculture and Cooperation, GOI, and President, ICAR Society constituted a Committee vide office order No. 1(8)/99 Per IV dated the Sept 5, 1997 comprising:

|  |                  |
|--|------------------|
| Dr K L Chadha<br>ICAR National Professor (Hort.)<br>and former DDG(H)                        | Chairman         |
| Dr S L Mehta<br>DDG(Edn.), ICAR  | Member           |
| Dr Mangala Rai,<br>DDG (CS) and President ARS Forum, ICAR                                    | Member           |
| Dr K Pradhan,<br>Vice-Chancellor,<br>Orissa University of Agril. Technology,<br>Bhuvaneshwar | Member           |
| Shri B K Chauhan,<br>Secretary, ICAR   | Member           |
| Sh. N Parthasarthy,<br>FA (DARE)   | Member           |
| Capt. R K Marwaha<br>Director (P), ICAR  | Member-Secretary |

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## CHANGES IN COMMITTEE MEMBERSHIP

1.20 Shri N. Parthasarathy completed his deputation term and was relieved from ICAR on 28.1.98. Similarly, Capt. Marwaha retired from the Council's service on 28.2.1998. In their place, Shri Rakesh took over as FA, DARE w.e.f. 9.7.98 and Shri G. Prasad as Director (Personnel) w.e.f. 12.5.98 respectively. Dr Pradhan who was Vice-Chancellor at Bhubaneshwar at the time of the constitution of Committee is at present VC of Rajasthan Agricultural University at Bikaner.

### TERMS OF REFERENCE

1.21 The terms of reference of the Committee are as follows:

- To consider the recommendations made by the Rastogi Committee and to recommend a suitable pay package for the scientific staff of the ICAR keeping in view the changing national and global environment in the area of S&T, within the overall recommendations of Rastogi Committee and Fifth Pay Commission.
- To look into anomalies, if any, still existing due to switch over from Govt. scales to UGC pay package or otherwise and suggest remedial measures.
- To review the present promotional policies and suggest changes if any, to meet the organisational needs, within the overall framework of the Rastogi Committee Report.

A copy of the Office order constituting the Committee is given in Annexure I. A statement showing pay scales of Scientists and Teachers in ICAR, SAUs and UGC from III Pay Commission onwards is given in Tables 2-4.

Table 2. ICAR Pay scales over various CPC's

| ARS  | Designation                                       | 2nd CPC<br>up to 1972  | 3rd CPC<br>1-1-73<br>(R&D) | ARS<br>(1-1-76)        | 4th CPC<br>(1-1-86)    | UGC as adopted<br>by ICAR<br>(1-1-86)                      |
|------|---|------------------------|----------------------------|------------------------|------------------------|--|
| S-0  | Experimental<br>Scientist                         | 325-575                | 550-900                    | 550-900                | 1640-2900              | 1740-3000  |
| S-1  | Scientist   | 350-900<br>400-950     | 650-1200<br>700-1300       | 700-1300               | 2200-4000              | 2200-4000  |
| S-2  | Scientist (Sr. Scale)<br>Senior Scientist         | 700-1250               | 1100-1600                  | 1100-1600              | 3000-4500              | 3000-5000<br>3700-5700                                     |
| S-3  | Principal Scientist<br>PC/Head Divns/<br>Station. | 1100-1600<br>1300-1600 | 1500-2000<br>1800-2000     | 1500-2000<br>1500-2000 | 3700-5000<br>3700-5000 | 4500-7300<br>4500-7300                                     |
| S-4  | ADG/Directors of<br>some Institutes               | 1300-1800<br>1600-1800 | 1800-2250<br>2000-2250     | 1800-2250              | 4500-5700              | 4500-7300  |
| S-5  | Directors/<br>Jt. Director of<br>Deemed Univ.     | 1600-2000<br>1800-2000 | 2000-2500                  | 2000-2500              | 5100-6300              | 4500-7300<br>5900-7300<br>as personal to<br>some Directors |
| S-6/ | DDG/Directors                                     | 2000-2500              | 2500-3000/                 | 2500-3000/             | 5900-7300              | 7600 fixed   |
| S-7  | Deemed Univ.                                      |                        | 3000 fixed                 | 3000 fixed             |                        |  |

Table 3. SAU pay scales over various CPC's

| Designation                       | UGC up to 1972     | UGC 1-1-73 (R&D)       | UGC (1-1-86)              | UGC approved by HRD 1-1-96    |
|-----------------------------------|--------------------|------------------------|---------------------------|-------------------------------|
| Lecturer                          | 350-900<br>400-950 | 650-1200<br>700-1300   | 2200-4000                 | 8000-275-13500                |
| Lecturer (Sr. Scale)              |                    |                        | 3000-5000                 | 10000-325-15200               |
| Lecturer (Selection Grade)/Reader | 700-1250           | 1100-1600              | 3700-5700                 | 12000-420-18300               |
| Professor                         | 1100-1600          | 1500-2000              | 4500-5700<br>(Sel. Grade) | 16400-450-<br>20900-500-22400 |
| Associate Deans                   | 1300-1600          | 1800-2000<br>1300-1800 | 4500-7300                 | 16400-450-20900-<br>500-22400 |
| Deans/Directors                   | 1600-2000          | 2000-2500              | 4500-7300                 | 18400-500-22400*              |
| Research/Director Extension       | 1800-2000          |                        |                           |                               |
| Vice-Chancellors                  | 2000-2500          | 2500-3000              | 7600 fixed                | 25000                         |

\*Replacement scale of Pro-Vice-Chancellor

Table 4. Pay scales under UGC system

| Designation                       | UGC up to 1972     | UGC 1-1-73 (R&D)     | UGC (1-1-86)           | UGC (1-1-96)   |
|-----------------------------------|--------------------|----------------------|------------------------|--|
| Demonstrators/Tutors              | 325-575            | 550-900              | 1740-3000              | 5500-175-9000  |
| Lecturer                          | 350-900<br>400-950 | 650-1200<br>700-1300 | 2200-4000              | 8000-275-13500   |
| Lecturer Sr. Scale                |                    |                      | 3000-5000              | 10000-325-15200  |
| Lecturer (Selection Grade)/Reader | 700-1250           | 1100-1600            | 3700-5700              | 12000-420-18300  |
| Professor (Selection Grade)       | 1100-1400          | 1500-1800            | 4500-5700              | 16400-450-20900-<br>500-22400                                |
| Professor                         | 1100-1600          | 1500-2000            | 4500-7300<br>3700-5700 | 12000-420-18300<br>(minimum to be fixed<br>at 12640)         |
| <u>Principle of Colleges</u>      |                    |                      | 4500-7300              | 16400-450-20900-500-<br>22400 (min. to be fixed<br>at 17300) |
| Pro-Vice-chancellor               |                    |                      | 5900-7300              | 18400-22400  |
| Vice-Chancellor                   |                    |                      | 7600 fixed             | 25000 fixed  |

4.40 FA also observed that pay scale of Rs 5900-7300 was already available to the Pro-Vice-chancellors under the UGC system and is not a fresh introduction. No equation was drawn between Directors of the Institute/ADGs with Pro-Vice-chancellor at the time of IV Pay Commission and there is no justification for doing it now. The Committee however, had seen from ICAR records that the council was very much aware of this fact and as stated in paras 4.36 to 4.38 on pages 41 and 43 of this chapter, the grade of Rs 5900-7300 had been proposed for RMP posts in the ICAR. This issue was actively pursued with finance and the Finance Minister vide his letter D.O. No. (34)-E.III/95 dated 27th November, 1995 replied to the Agriculture Minister, "I would suggest that the ICAR may await the recommendations of the UGC Pay Committee (Annexure-7)." Therefore, the issue is still awaiting consideration of the Ministry of Finance and is very much relevant for the Committee to deliberate and give its recommendation upon.

4.41 **Recommendations :** In view of justification emerging from above paras, the committee makes the following recommendations :

The Committee has noted with concern that such an important issue of merger of Research Management Positions with scientific cadre which has damaged the fabric of ICAR Research Management System has not been resolved so far despite conscious efforts. The Committee is concerned that it is high time that this is rectified and the ongoing concept of RMP as approved by the Cabinet is restored. The Committee, therefore, recommends that the Directors of Institutes/ NRCs and PDs, ADGs, Joint Directors of National Institutes (Deemed University) and NAARM, may be placed in the pre-revised scale of Rs 5900-7300 as on December 31, 1995 on notional basis and be given its replacement scale of Rs 18,400-22,400 w.e.f. January 1, 1996.

| 1                     | 2              | 3  | 4 | 5 | 6  | 7                       | 8   | 9  | 10   |
|-----------------------|----------------|--|---|---|--|-------------------------|---|--|--|
| Principal of Colleges | 4500-7300      | 16400-22400<br>Min. to be fixed at 17400 | - | - | Project/ Coordinator/ HOD/Reg. Stn./Jt. Dir. of other than deemed Univ. Zonal Coord.           | 4500-7300               | 16400-22400 a supervision allowance of Rs. 1500/- | 5 years 18400-22400                        | -  |
| Pro-Vice-Chancellor   | 5900-7300      | 18400-22400                              | - | - | Sr. Principal Scientists/Dir. of Instt/ NRCs/Proj. Dte/ ADG/Jt. Dir. of IARI/ IVRI/NDRI/ NAARM | 4500-7300 and 5900-7300 | 18400-22400                                       | 5 years or 28 years as Principal Scientist | Initial indirect assessment to those with 8 years as Principal Scientist or Rs. 5900/- as basic salary |
| Professor of Eminence | -              | 2200-24500                               | - | - | Scientist of Eminence  | 22000-24500             | 5 years or 8 years total                          | -  | -  |
| Vice-Chancellor       | 7600/- (fixed) | 25,000/- (fixed)                         | - | - | Directors of Deemed Univ./ DDGs and Naional Prof.  | 7600/- fixed            | 24050-26000                                       | -  | -  |

**10.8 Lack of Promotional Avenues for Experimental Scientists:**

The committee recommends an early settlement of this issue as per UGC based Career Advancement Scheme circulated vide UGC's letter No. 1.3/86 (P.S) dated 8.10.92. (Paras 4.3 to 4.12)

**10.9 Denial of Promotional Options to ICAR Scientists:**

All those ICAR scientists who have completed five years or more of service in the pre-revised ARS scale on 28.10.91, be given one time option for assessment as per the provisions of FCS of ARS and if found fit for promotion be fixed notionally in the next higher scale without financial give or take and be placed in the UGC replacement scale w.e.f.1.1.96. (Paras 4.13 to 4.20)

**10.10 Pay Scales for Scientists and Teachers :**

The Committee recommends pay scales approved for UGC Teachers (MHRD Notification No. 1-22/97-VI dated 27.7.98). Scientist be placed in the scale of Rs 8000-13500, Scientist (Sr. Scale) in Rs 10,000-15,200, Sr. Scientist in Rs 12,000-18,300 and the Principal Scientist in Rs 16,400-22,400 corresponding to Lecturer, Lecturer (Sr. Scale), Reader and Professor, respectively. The basic pay of Sr. Scientists (Rs 12,000-18,300) with five years of service be fixed at Rs 14,940 as approved by MHRD for Readers in UGC. (Paras 5.13 to 5.18)

**10.11 Pay Scales for Supervisory Scientists:.**

Project Coordinators, Heads of Divisions, Heads of Stations, Joint Directors (other than Deemed Universities) and Zonal Coordinators at present in the pay scale of Rs 4500-7300 be placed in the replacement scale of Rs 16,400-22,400. They may be paid a lump sum amount of Rs 1500 P.M. over and above their normal emoluments as supervisory allowance on the same analogy as approved for Principals vide MHRD Notification No. 1-22/97-UI dated 27.7.1998).

The incumbents of supervisory posts will not be entitled to additional lump sum amount of Rs 1500 pm as and when they are placed in the next higher grade of Rs 18,400-22,400. (Paras 5.21 to 5.23)

**10.12 Pay Scales for Research Management Positions:**

The pay scale of Rs 18,400-500-22,400 approved for Pro-Vice-Chancellor in UGC system (MHRD Notification No. F.1-22/97-U.I dated 27.7.98) and for Principals / Heads of Engineering Colleges/TTIs/NIFT/ SPA/ SLIET/NERIST/ Degree level technical Institutions (MHRD notification No.F-37-104/95-TSII dated 9.10.98) and Directors of CSIR Institutes is recommended for the Research Management Positions of Directors of Institutes and National Research Centres, Project Directors, Assistant Directors General and Joint Directors of Deemed Universities in the ICAR. (Paras 4.25 to 4.41 and 5.24 to 5.27)

Two advance increments to a Scientist/Teacher with Ph.D. when he moves into the grade of Senior Scientist/Scientist (Selection Grade)/ Reader (Rs 12,000-18,000). 9

Two advance increments to a Scientist/Teacher as and when he acquires a Ph.D. degree in his service career. (MHRD Notification No. F.1-22/97 U.I dated 27.7.98).

(Paras 5.19 & 5.20)

**10.18 Harmonisation of Placement of RMPs, Supervisory Posts and Principal Scientists/Professors in the Revised Scales :**

The Committee recommends

Assessment of Heads of Division, Project Co-ordinators, Zonal Co-ordinators, Joint Directors of the Institutes (other than deemed Universities) and Principal Scientists (at S3, S4 and S5 levels) as and when they complete eight years of service in the grade of Rs 4500-7300 (i.e. when they reach a basic salary of Rs 5900) and their placement in the scale of Rs 5900-7300 on notional basis on 31.12.95, and placement of successful scientists in the grade of Rs 18,400-22,400 (Personal) w.e.f. 1.1.96.

Placement of those who do not complete eight years as on 31.12.85 in the revised pay scales of Rs 16400-22400 as on 1.1.96 and their assessment and placement in the grade of Rs 18,400-22,400 on completion of eight years of total service or five years whichever is earlier.

Induction of the incumbents of Research Management Positions viz., Directors of ICAR Institutes and NRCs, ADGs, Project Directors and Joint Directors of Deemed Universities, directly recruited against Research Management Positions and have completed a total of eight years of service in the grade of Rs 4500-7300 on or before 31.12.95 and are drawing a basic salary of Rs 5900 into the grade of Rs 5900-7300 as on 31.12.95 and their placement in the replacement scale of Rs 18,400-22,400 w.e.f. 1.1.96.

Induction of those incumbents of Research Management Positions who do not complete eight years of service as on 31.12.95 and those recruited on or after 1.1.96 in the grade of Rs 4500-7300, in the grade of Rs 18,400-22,400 on completion of eight years of total service or five years whichever is earlier.

(Para 8.4)

Harmonisation of placement of Dean/Directors, Assoc. Deans/Head of Deptt. and Professors be done in the similar manner as above.

(Para 6.8)

**10.19 Career Advancement Scheme:**

The following recommendations are made :

Career Advancement based on flexible complementing scheme be introduced for the agricultural scientists within the pay scales announced by MHRD i.e. Rs 8,000-13,500 at entry level to Rs 22,000-500-24,500 at the level of Prof. of Eminence (Scientist of Eminence).

(Para 5.42)

## Annexure - 6

डॉ. ओ. सं. .... पृष्ठ सं. 95  
D.O. No. .... /AM/95

कृषि मंत्री  
भारत सरकार  
नई दिल्ली - 110 002  
AGRICULTURE MINISTER  
GOVERNMENT OF INDIA  
NEW DELHI - 110 001

D.O. No. 1-7/94-Per. IV  
December : July 21, 1995

Dear Dr. Singh,

The Indian Council of Agricultural Research was reorganized following the recommendations of the ICAR Enquiry Committee headed by Dr P.V. Gajendragadkar, the retired Chief Justice of India. This comprehensive restructuring covering all categories of the staff was done with the approval of the Cabinet. For the scientific personnel, two services viz. Agricultural Research Service (ARS) and Research Management Positions (RMP) for conducting Research and Management of Research were constituted w.e.f. October 1, 1975 and April 1, 1976 respectively. It was recognised from the very beginning that Scientists holding Research Management Positions will have higher qualifications than those prescribed for the ARS Scientists.

2. The ICAR opted for UGC pay package after the 4th Pay Commission. This was well intentioned and the idea was to remove any disparity between the Research Personnel of the ICAR and those of Agricultural Universities with whom they had an intimate interface. While implementing these pay-scales, due care was not taken to protect the higher positions of those holding Research Management Position except perhaps the DDGs and some of the Directors. It has been realised that by not maintaining the higher position of those holding the higher Research Management Positions in the previous system, the leadership in the Institutes and at the Council's Headquarters in the area of Research Management has been considerably weakened and stands demoralised as they are clubbed with the Principal Scientists. I sincerely feel this requires to be urgently corrected.

3. Needless to say that agriculture continues to be the mainstay of our economy and the contributions of agricultural scientists to production and productivity has been universally recognised. In the changing global scenario, their role is far more important to ensure cutting edge technologies to attain and sustain advantages on a long term perspective plan basis.

4. I, therefore, propose that the Directors of the Institutes, Assistant Directors General at the Council's Headquarters, Project Directors and Joint Director of the National Institutes (deemed

universities) may be given the pay scale of Rs 5900-7300 which is well within their present pay segment of Rs 4500-7300 as has also been recognised by UGC. I understand that this pay scale is given to similarly placed management scientists in other scientific organisations like CSIR, ICFRE, etc. By doing so the UGC pay structure is not disturbed. There are only 120 such posts. Since the management scientists holding such posts are already very senior getting similar pay and the orders are intended to take effect from the date of the issue, there would be no question of giving any arrears on that account.

5. I shall be grateful if this receives your personal attention in view of the urgency of the matter to restore confidence and morale of Research Managers and science leaders in the ICAR. A note containing detailed proposal is appended.

With regards,

Yours sincerely

(Bal Ram Jakhar)

Dr Manmohan Singh  
Finance Minister  
Government of India  
New Delhi - 110 001

## Annexure - 7

वित्त मंत्री  
भारत  
नई दिल्ली - 110 002  
FINANCE MINISTER  
INDIA  
NEW DELHI - 110 001

D.O. No. (34)/E. III/95  
December : November 24, 1995

Dear Dr Jakhar Ji,

Kindly refer to your D.O. letter No. 1-7/94-Per. IV dated 21st July 1995 regarding revision of scale of scientists in the research management positions in Indian Council of Agricultural Research (ICAR).

I am informed that the ICAR has adopted University Grants Commission (UGC) scales of pay for its scientists. I am also told that the UGC have appointed a Pay Committee for reviewing the pay structure of University teachers.

I would, therefore, suggest that the ICAR may await the recommendations of the UGC Pay Committee.

With kind regards,

Yours sincerely,

(Manmohan Singh)

Dr. Bal Ram Jakhar  
Agriculture Minister  
Government of India  
New Delhi

No. F. 37-104/95-TS. II

Government of India

Ministry of Human Resource Development  
(Department of Education)

Shastri Bhawan, C-wing, New Delhi

Dated : October 9, 1998

To,

The Secretaries dealing with Technical Education of All States/Union Territories

Sub.: Revision of pay scales of teachers in Engineering Colleges and other degree level technical institutions including Architecture, Town Planning, Pharmacy, and Applied Arts and Crafts institutions following the revision of pay scales of Central Government employees on the recommendations of Fifth Central Pay Commission.

Sir,

I am directed to say that in fulfilment of the Constitutional responsibility for coordination, determination and maintenance of standards in Higher and Technical Education, the Central Government and the All India Council for Technical Education (AICTE) have taken, from time to time, several measures. Following the revision of pay scales of Central Government employees on the recommendations of the 5th Central Pay Commission, the Central Government has revised the pay scales of teachers in Central/Universities and Colleges thereunder and has offered to provide financial assistance to those State Governments who wish to adopt and implement the same in their respective States.

2. It has now been decided by the Central Government, after taking into consideration the recommendations made by the AICTE and the revised pay scales of teachers in Central University and colleges thereunder, to revise the pay scales of teachers in the Centrally-funded degree level technical institutions. A copy of the scheme giving details of the revised scales of pay and other related provisions is enclosed (Annexure).

3. The Central Government has decided to provide financial assistance to the State Government who wish to adopt and implement the scheme of revision of pay scales subject to the following terms and conditions:-

(a) The Central Government will provide financial assistance to the State Governments which have opted for these revised pay scales to the extent of 80% of the additional expenditure involved in the implementation of the revision.



TELEPHONE : 3388991 EXTN. ....  
 TELEX : 0-31-62249 ICAR IN  
 FAX : 011-3387293  
 TELEGRAM : AGRISEC

भारतीय कृषि अनुसंधान परिषद  
 कृषि भवन, डा. राजेन्द्र प्रसाद मार्ग, नई दिल्ली-110 001

INDIAN COUNCIL OF AGRICULTURAL RESEARCH  
 Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi-110 001

F.No.8-3/99-Per.IV

Dated the 18 th July, 2001

**OFFICE ORDER**

Consequent on adoption of UGC pay package, the pay scales of Principal Scientists and Research Management Positions like ADGs, Directors, Project Directors, Joint Directors of Deemed Universities etc. are identical i.e. Rs.16400-22400. Govt. of India decision No. 2 under FR22 1(a)(i) interalia provides that when two posts are in identical time scale, it is reasonable to hold that the duties and responsibilities to the post are not very different in nature.

As per model qualifications /experience prescribed for various categories of Scientists /Research Management Positions under the Council vide circular No. 8(3)/95-Per.IV dated 6.2.95, for becoming eligible for the post of Director, ADG, Project Director etc., five years experience as Principal Scientists or in an equivalent position is one of the essential qualifications whereas for becoming eligible for the post of Principal Scientist, only three years experience as Sr. Scientist is required. The incumbents of RMPs are also required to discharge higher duties and shoulder higher responsibilities.

Taking into account the above position it is hereby clarified that the duties and responsibilities of the Research Management Positions viz. ADGs, Directors, Project Directors, Joint Directors of Deemed Universities etc. are higher than that of Principal Scientists irrespective of pay scales being identical.

*W.S.*  
 ( Sodhi Singh )  
 Deputy Secretary (P)

**Distribution :-**

1. All Directors/Project Directors of ICAR Institutes.
2. All DDGs/ADGs, ICAR/KAB.
3. Secretary, ARSS Forum.
4. Sr.PPS to DG, ICAR.
5. PS to Secretary, ICAR

To

The Hon'ble Union Agriculture Minister &  
 Prime Minister of India and  
 President,  
 Indian Council of Agricultural Research,  
 Krishi Bhavan,  
 New Delhi.

Subject: Revision of Pay Scales of Research Management Positions,  
 namely Assistant Director Generals at ICAR  
 HQs./Directors/Project Directors/Jt. Directors of Deemed  
 Universities and NAARM of the ICAR Research Institutes.

Respected Sir,

The Indian Council of Agricultural Research has senior Research Management Positions (FIMP) of Assistant Director Generals (ADGs) at the ICAR Headquarter, who assist in formulating policy guidelines and strategies to plan, implement and monitor agricultural research/education/extension programmes. Similarly, the Council has 86 Institutes which are headed by the Directors/Project Directors to guide, direct and manage the research activities in various significant areas in agriculture and allied subjects as mandated by the Council. In the four Deemed Universities of the Council, and in the National Academy of Agricultural Research Management (NAARM), there are posts of Joint Directors who assist the Directors in all the duties.

Prior to 1.1.86, these Research Management Positions created through Cabinet decision, carried three scales viz. Rs. 1800-2250 (S-4), Rs. 2000-2500 and Rs. 2500-3000 (S-6). While implementing the UGC/ 4<sup>th</sup> Pay Commission grades with effect from 1.1.86 in the ICAR, the scales of above three Research Management Positions were merged with the scientific scale of S-3 (Rs.1500-2000) including the personal scales of scientists as Rs.1800-2250 and Rs. 2000-2500, irrespective of their prescribed essential qualifications, experience, roles and responsibilities which were different. This anomalous implementation of Grades damped the spirit, zeal and enthusiasm and brought a sense of despair and frustration in these management positions. It has also created administrative problems to manage the institutes/Centres/Units as control and command is crippled.

Since positions of ADGs, Directors, Project Directors and Joint Directors of Deemed Universities and NAARM belong to the higher cadre of Research Management Position, a consensus had emerged in the Council that these positions deserve higher grade of Rs. 5900-7300 (pre-revised) for the following reasons:

- They are directly recruited on all India basis with prescribed essential qualifications and experience much higher than those for Principal Scientist (Table 1).

- They are the administrative and technical controlling officers for Principal Scientists, Heads of Divisions and Project Coordinators.
- Their responsibilities are much higher than that of Principal Scientists e.g. a Director of the Institute is the Head of the Office with distinct financial and administrative powers. He is the appointing and disciplinary authority for group B, C and D employees of the Institute.
- The Principal Scientist is responsible for a particular defined research/extension programme, while the Directors of Institutes and ADGs are responsible for total programme of the Institute and its coordination at national as well as international level. The other duties include administration, coordination, planning, supervision and guidance of research, extension, training, out-reach programmes, consultancies, international collaboration, production programmes, revolving fund schemes, resource generation programmes etc. These duties and responsibilities are much higher than that of Principal Scientist.
- Taking the above aspects in view, the ICAR with the approval of Cabinet, had identified Research Management Positions (RMP) with higher scales.
- Merging scales of RMPs with Principal Scientist has disturbed the administrative pyramid and has resulted in undermining their hierarchical superiority for which these posts were created.
- Even after the merger of the scales of RMPs with Principal Scientists, the RMPs were kept out of scientific cadre and were continued to be filled with higher qualifications and entrusted with higher responsibilities. If these positions were not to be considered of higher level, there was no need to fill them by direct recruitment with higher qualifications. These could have been filled by giving charge to the senior most Principal Scientist. In fact, the system of filling the posts of heads of Divisions on rotation basis by giving charge to the senior most scientist had failed necessitating switching over to direct recruitment on all India basis.

It may kindly be noted that:

- Granting of proposed scale would not entail additional financial burden on the Council as most of the persons occupying these positions are already drawing higher than the minimum basic of the proposed scale.
- The Directors of CSIR Institutes (governed by Central Government pay scales) and the Principals/Heads of Engineering Colleges, Teachers Training Institutes, North Eastern Regional Institute for Science & Technology etc. (governed by UGC pay scales) have also been placed in the revised pay scale of Rs. 18400-22400.

- Professors of IITs who were at one time in lower scale than RMPs of ICAR have now been placed in the revised scale of Rs. 18400 – 22400.
- The superiority of RMPs has been recognised by the UGC/Finance Ministry by granting a minimum of Rs. 17300 in the revised scale of Rs. 16400-22400 to them.
- The RMPs constitute hardly 2% (about 135) of the total of the scientific strength (about 6000) in ICAR system.

The salary structure and status of these positions remained under active discussion throughout in the preceding years (during 1989-95) both in the council and the Ministry of Finance. The then *Agricultural Minister, Dr. Balram Jakhar* had written a letter to the then *Finance Minister, Dr. Manmohan Singh* to consider award of scale of Rs. 5900-7300 to these positions. In reply to that letter, the Finance Minister vide his D.O. letter No. 34/E-III-95 dated 24/27<sup>th</sup> Nov. 1995 wrote that "I am informed that the ICAR has adopted UGC scales of pay for its scientists. I am also told that the UGC have appointed a Pay Commission for reviewing the pay structure of University teachers. I would, therefore, suggest that the ICAR may await the recommendations of the UGC Pay Committee". *This shows that the then Finance Minister was favourable in agreeing to the proposed higher scale.*

In 1996, the then *Hon'ble Minister for Agriculture and President ICAR Shri Chaturanah Mishra* appointed a committee under the Chairmanship of Dr. K.L. Chadha, to look into the anomalies of 4<sup>th</sup> Pay Commission and also recommend 5<sup>th</sup> Pay Commission scales for the ICAR scientists. This Committee after going through all the anomalies in implementation of 4<sup>th</sup> Pay Commission report and considering duties and responsibilities of all categories of scientists including those in the Research Management Positions, has recommended UGC approved Pay scales which was implemented in December, 1998. In this report, the Committee has recommended higher scale of Rs. 18400-22400 for ADGs, Directors of the Institutes, Project Directors and the Joint Directors of the deemed universities and NAARM.

In view of the above facts, it is submitted that :

- The pay scale of Rs. 18400–22400 be given to the RMPs namely ADGs/ Directors/ Project Directors/ Joint Directors of Deemed Universities and NAARM.

Dated: 15<sup>th</sup> July, 99 /

Assistant Director Generals/  
Directors/ Project Directors /  
Joint Directors of Deemed  
Universities and NAARM



INDIAN COUNCIL OF AGRICULTURAL RESEARCH  
KRISHI BHAVAN, DR. RAJENDRA PRASAD ROAD  
NEW DELHI - 110001

F.No. 1(15)/99-Per IV  
Dated: 06.9.2000

1. The Indian Council of Agricultural Research (ICAR) is an autonomous organisation fully funded by the Govt. of India. For regulating the service matters of its employees, it follows the Govt. of India rules mutatis-mutandis. The ICAR has the mandate of planning, undertaking, promoting and co-ordinating research education and its application in agriculture, agro-forestry, animal husbandry, fisheries, home science and allied sciences.
2. In the ICAR which is a scientific organisation involved in Agricultural Research & Education, there are two organised services in the Scientific category, One is the Agricultural Research Service (ARS) consisting of Scientists, Senior Scientists, Principal Scientists and other equivalent grades, and the other, is the Research Management Position (RMP) comprising of Deputy Directors General (DDGs), Asstt. Directors General (ADGs), Directors, Project Directors and Joint Directors of National Institutes and National Academy of Agril. Research Management (NAARM), Hyderabad. The RMPs are kept outside the ARS and are filled on tenurial basis for a five year period. For each post, appropriate qualifications and duties have been prescribed for filling-up through open advertisement, on All India basis through Agricultural Scientists Recruitment Board (ASRB).
3. These Research Management Positions were created through cabinet decision, and prior to 1.1.1986 carried three scales, viz. RS. 1800-2250 (S-4), RS. 2000-2500 (S-5) and RS. 2500-3000 (S-6). While implementing the UGC/4<sup>th</sup> Pay Commission grades with effect from 1.1.86 in the ICAR, the scales of above three Research Management Positions were merged with a scientific scale of S-3 (RS. 1500-2000).
4. Since positions of ADGs, Directors, Project Directors and Joint Directors of Deemed Universities and National Academy of Agril. Research Management (NAARM) belong to the higher cadre of Research Management Position, a consensus had emerged in the Council that these positions deserve higher grade of RS. 5900-7300 (pre-revised) for the following reasons:

- They are directly recruited, on All India basis, with prescribed essential qualifications and experience, much higher than those for Principal Scientist
- They are the administrative and technical controlling officers for Principal Scientists, Head of Divisions and Project Coordinators.
- Their responsibilities are much higher than that of Principal Scientists, e.g. a Director of the Institute is the Head of the Office with distinct financial and administrative powers. He is the appointing and disciplinary authority for Group B,C and D employees of the Institute.
- The Principal Scientist is responsible for a particular defined research/extension programme, while the Directors of Institutes and ADGs are responsible for total programme of the institute/ICAR Hqrs. and its coordination at national as well as international levels. The other duties include administration, coordination, planning, supervision and guidance of research, extension, training out-reach programmes, consultancies, international collaboration, adhoc research schemes, revolving fund schemes, resource generation programmes etc. These duties and responsibilities are much higher than that of Principal Scientist.
- Taking the above aspects in view, the ICAR with the approval of Cabinet had identified Research Management Positions (RMP) with higher scales. Even after the merger of the scales of RMPs with Principal Scientists, the RMPs were kept out of the scientific cadre and were continued to be filled with higher qualifications and entrusted with higher responsibilities.

5. The salary structure and status of these positions remained under active discussion throughout in the preceding years (during 1989-95) both in the Council and the Ministry of Finance. The then Agriculture Minister, Dr. Balram Jakhar had written a letter to the then Finance Minister, Dr. Manmohan Singh to consider award of scale of RS. 5900-7300 to these positions. In reply to that letter, the Finance Minister vide his D.O. letter No. 34/E-111-95 dated 24/27<sup>th</sup> Nov. 1995 wrote that "I am informed that the ICAR has adopted UGC scales of pay for its Scientists. I am also told that the UGC have appointed a Pay Commission for reviewing the pay structure of University teachers; I would, therefore, suggest that the ICAR may await the recommendations of the UGC Pay Committee." This shows that the then Finance Minister was favourable in agreeing to the proposed higher scale.

6. In 1996, the then Hon'ble Minister for Agriculture & President ICAR appointed a committee under the Chairmanship of Dr. K.L. Chadha, to look into the anomalies of UGC 4<sup>th</sup> Pay Commission and also recommend 5<sup>th</sup> Pay Commission scales for the ICAR scientists. This committee after going through all the anomalies in implementation of UGC Pay scales during the 4<sup>th</sup> Pay Commission period and considering duties and responsibilities of all categories of Scientists including those in the Research Management Positions, has recommended UGC approved pay scales

which was implemented in Dec. 1998. In this report, the Committee has recommended higher scale of RS. 18400-22400 for ADGs, Directors of the Institutes, Project Directors and the Joint Directors of the deemed universities and NAARM.

7. A large number of representation from the incumbents of the RMPS have been received for granting them the revised pay scales of RS. 18400-22400 as recommended by Chadha Committee. In their representations they have contented that their appointment to these positions are through All India basis from amongst the Principal Scientists having five years experience in the grade. The duties and responsibilities attached to the Research Management Position are much higher and therefore expressed their protest for equating their pay scales with that of Principal Scientists who are non RMPS.
8. In view of the position explained in preceding paras the Council is of the opinion that since the DDGs of the Council have already been equated with Vice Chancellors of SAUs, ADGs, Directors and other Research Management Positions of the ICAR should be equated with the Pro-Vice-Chancellors of the Universities who have been granted the revised pay scale of RS. 18400-22400. This was recommended by the Chadha Committee and also by the members of ICAR Society in 182<sup>nd</sup> meeting of the Governing Body held on 18.11.1999.

It may also be noted that:

- Granting of proposed scale of RS. 18,400-22,400 would not entail additional financial burden on the Council as most of the persons occupying these positions are already drawing higher than the minimum basic of the proposed scale.
- The Directors of CSIR Institutes (governed by Central Government pay scales) and the Principals/Heads of Engineering Colleges, Teacher's Training Institutes, North Eastern Regional Institutes for Science & Technology etc. have been given pay scale of RS. 18,400-22,400.
- The superiority of RMPS has already been recognised by the UGC/Finance Ministry for granting a minimum of RS. 17,300 to them in the revised scale of RS. 16,400-22,400.
- The RMPS constitute hardly 2% (about 135) of the total of the scientific strength (about 6000) in ICAR system

34

9. The Council feels that the RMPs (other than DDGs) should be given the scale of RS. 18,400-22,400 and its denial is not in the overall interest of the Organisation.

This issues with the approval of the Hon'ble Minister of Agriculture.

(G. Prasad)  
Director (P)

Dated:

Smt. Usha Mathur,  
Joint Secretary (Expenditure)/Personnel,  
Dept. of Expenditure, Ministry of Finance,  
North Block, New Delhi.

U.O. No. 1 (15)/99-P.IV dated 30.8.2000

12

Indian Council of Agricultural Research  
Krishi Bhawan, New Delhi

July 23, 2001

AUTHORIZATION

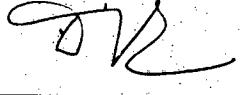
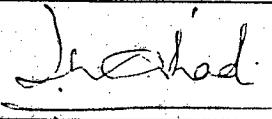
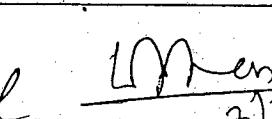
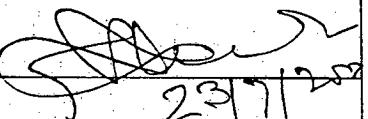
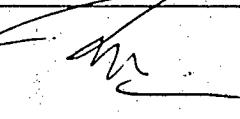
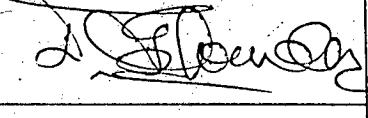
We, the following incumbents of Research Management position working in the ICAR and its institutions, hereby authorize Dr. K.M. Bujarbarua, Director, NRC, Mithun, to sign the petition being filed in the Hon'ble CAT, Guwahati.

| S.No. | Name and Address   | Signature         |
|-------|--|-------------------|
| 1.    | DR. MRUTHYUNJAYA<br>DIRECTOR, NRC AD, (ICAR), PABU/11305,<br>Library, Avenue Pusa, ND - 110012 | Mruthyujaya       |
| 2.    | Dr. S.M. ILYAS<br>Director CIPNET, PO: PAY<br>LUDHIANA - 141004                                | Allyas            |
| 3.    | Dr. S. Balaram<br>ADG(CIPR), ICAR, K. Bhawan   | Balaram           |
| 4.    | Dr. K. Dandapani<br>Director, CIFTR, Cochin - 29   | Dandapani         |
| 5.    | Dr. M. S. Sahani<br>Director MRCC, Bokaro (Jharkhand)  | M. S. Sahani      |
| 6.    | DR. K. K. Vasu<br>Director, NRC on WF (BHMTAC/UA)  | K. K. Vasu        |
| 7.    | DR. MASOOD ALI<br>Director IIPR, Darypur   | Ali               |
| 8.    | Dr. S. Srinivasan<br>Director, CIRWI, Mumbai   | Srinivasan        |
| 9.    | Dr. N.S.L. SRIVASTAVA<br>ADG (Engg) ICAR   | N.S.L. Srivastava |
| 10.   | Dr. S. D. SHARMA<br>Director, IASRI, New Delhi   | S. D. Sharma      |
| 11.   | Dr. B. N. Singh<br>ADG (Fy-I), ICAR  | B. N. Singh       |

| S.No. | Name and Address                                | Signature      |
|-------|---|----------------|
| 12    | D.Y. MAYEE<br>DIRECTOR<br>Nagpur                | Sh             |
| 13    | Dr. H. N. Verma<br>Director, WTCER Bhubaneshwar | Ver            |
| 14    | G. R. M. Rao, Director CIBA<br>Chennai          | L. Rao         |
| 15    | N. K. Tyagi CSSRI                               | Netaji         |
| 16    | U. V. Sridhar CALI                              | U. V. Sridhar  |
| 17    | S. Nagarajan DWR                                | S. Nagarajan   |
| 18    | O. P. DUBEY, ADG (PP)                           | O. P. DUBEY    |
| 19    | C. L. ACHARYA                                   | C. L. ACHARYA  |
| 20    | Y. R. SARMA<br>DIRECTOR, IISR, CALICUT          | Y. R. SARMA    |
| 21    | Dr. H. N. SHAH, Director<br>IISR Lucknow        | H. N. SHAH     |
| 22    | Dr. K. C. Jain, ADG (ccs)                       | K. C. Jain     |
| 23    | Dr. S. L. Tikekar ADG (P)<br>TCAR HQ            | S. L. Tikekar  |
| 24    | Dr. R. N. Patel, ADG (Pc)                       | R. N. Patel    |
| 25    | B. S. DHILLON, Dir, OSRRE                       | B. S. DHILLON  |
| 26    | B. S. Dhankhar                                  | B. S. Dhankhar |

| S.No. | Name and Address                                  | Signature             |
|-------|---|-----------------------|
| 27    | DR. O. P. VIJAY<br>Director NRC Seed              | 6 mo <sup>th</sup> of |
| 28    | SPICER, Ajmer                                     |                       |
| 28    | DR. K. R. SOLANKI<br>NRC AGROFORESTRY THANS       | K. R. Solanki         |
| 29    | DR. S. K. DWIVEDI<br>Director NRC Equine<br>HISAR | Dwivedi               |
| 30    | DR. PRATAP MARAIN<br>DIRECTOR, CAZRI, Jodhpur     | Marain                |
| 31    | DR. M. J. MODAYIL<br>Director, CMFRI, Cochin      | Modayil               |
| 32    | 2 R. G. MANGAL M. M.<br>A. D. L. (CSZ 1)          | M. M. M.              |
| 33    | DR. AJAY KUMAR GHOSH<br>DIRECTOR, CIFRI, N. B.    | GHOSH                 |
| 34    | DR. N. T. YADURAJU<br>Director, NRIMS, JBI        | Yaduraju              |
| 35    | DR. M. RAJASREEHAR<br>Proj. Director ADMAS, Blore | Rajasreehar           |
| 36    | DR. M. T. VERMA<br>Avi: ICAR Complex & NERI       | Verma                 |
| 37    | Dr H. P. SIN GH<br>Director, CRID A, Hyderabad    | H. P. Sin. Gh.        |
| 38    | Dr S. N. SATHA<br>Dr S. C. Sathay                 | Sathay                |
| 39    | Dr S. C. Sathay                                   | Sathay                |

| S.No. | Name and Address   | Signature                 |
|-------|--|---------------------------|
| 39    | Dr. B. Mishra<br>Project Director, DRR<br>Hyderabad          | <u>B. Mishra</u>          |
| 40    | DR. A. BANDYOPADHYAY<br>NRC Grandnut<br>Director, Jorapanghi | <u>A. Bandyopadhyay</u>   |
| 41    | JY. V. RAJAGOPAL<br>Director, CPCRI, Kasaragod               | <u>V. Rajagopal</u>       |
| 42    | Dr. N. L. MAURYA<br>ADG (Acdm), ICAR                         | <u>N. L. Maurya</u>       |
| 43    | DR B. U. KHAN<br>Drs. CSWRI, Av. Hyderabad                   | <u>B. U. Khan</u>         |
| 44    | Dr. SUSHIL KUMAR<br>ADS(DIAPT), ICAR, K.B., N. Delhi         | <u>Sushil Kumar</u>       |
| 45    | Dr. B. R. SHARMA<br>ADG(Iwm), ICAR, N. Delhi                 | <u>B. R. Sharma</u>       |
| 46    | DR T. R. R. MUZAFFER<br>OSD IN NC, Hyderabad                 | <u>T. R. R. Muzaffer</u>  |
| 47    | Dr. S. K. Bhattacharya<br>IRRI, Dafft. Kolkatta              | <u>S. K. Bhattacharya</u> |
| 48    | Dr. Paramatma Singh<br>Dr. Director (Ed)                     | <u>Paramatma Singh</u>    |
| 49    | Dr. N. N. Pathan<br>Dr. Director (Ed)                        | <u>N. N. Pathan</u>       |
| 50    | Dr. S. R. SINGH, Director<br>ICAR Res. Complex, Patna        | <u>S. R. S. Singh</u>     |
| 51    | Dr. B. N. Choudhury<br>ADG(AE), ICAR, N. Delhi               | <u>B. N. Choudhury</u>    |

| S.No. | Name and Address  | Signature   |
|-------|---|---|
| 52    | Dr D.M. Hegde<br>O.D. DoR, Hyderabad  |                         |
| 53    | Dr A.A. SOFI<br>Director CITH, Seminagar  |                         |
| 55    | DR K.D. SINGH,<br>DIRECTOR, CTRI, RJY   |                         |
| 55    | Dr H.K. PRADHAN.<br>Director, HSADL, Bhopal                                     | <br>17/Jan<br>23/1/2001 |
| 56    | Dr R.P. SHARMA<br>Project Director<br>Project Director<br>on Ponchay, Hyderabad | <br>23/1/2001           |
| 57    | Dr G. S/1194<br>Director CTRI, Bhopal   |                        |
| 58    | Dr D.G. Dhande<br>NRC oil palm, A.P   |                       |
|       |   |   |
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|       |   |   |